

11.

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP No.35/BB/2018	Await report from ROC	M/s Srinivas & Badri Counsels	252(3)	M/s Cayenne Developments Pvt Ltd	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

11. *Saanya*
8095062893
Petitioner
Saanya

ORDER

Counsel for Petitioner is present. Await report from ROC, Karnataka. List
it on 09.03.2018.

Ashok
Member (T)

Murali
Member (J)